

# The High Court at Calcutta

## Appellate Side

### N O T I C E

Pursuant to the direction passed on 31.3.2011 by the Hon'ble Division Bench in APOT 94 of 2011, the 190 respondents in the said Appeal are entitled to submit applications offering candidature for recruitment in Group D posts in the High Court, along with the prescribed Application Fee of Rs. 100/- (Rs. 25/- in case of S.C. & S.T. candidates only), in condonation of the criteria with regard to age and qualification as notified in the Court's Employment Notice dated 4.2.2011. However, if any of the respondent is eligible in terms of the said Notification as far as academic and age qualification is concerned, he will be free to respond to the Notification and if he does so then he will be debarred from taking benefit or participation, in terms of order of the Court.

Accordingly, the respondents in APOT 94 of 2011, may submit legible hand-written or typed applications for recruitment in Group D posts in the High Court, addressed to the Registrar General, High Court, Calcutta, within 4.45 p.m. on or before 11.4.2011 at the office of the Deputy Registrar(Administration), Appellate Side, against authenticated acknowledgement to be issued in the form of a Receipt, giving particulars as under :-

(1) Full name of the candidate (in capital letters), (2) Father's/Husband's name, (3) Date of birth, (4) Actual age on the date of application, (5) Address (present and permanent) with Telephone No., if any, (6) Educational Qualification, (7) Whether belongs to S.C./S.T./O.B.C., (8) Nationality, and (9) I.P.O. No., Amount and date.

**N.B. :-** I) Statements made under Item Nos. 3, 6 & 7 above must be supported by attested photo-copies of proper documents/certificates. Self-attestation will not be valid for the purpose. II) Scheduled Caste, Scheduled Tribe and Other Backward Class candidates of other States will be treated as General Candidates.

Each application must be accompanied by :- (1) Application fee of Rs.100/- (Rs.25/- for S.C./S.T. candidates only) by Indian Postal Order, which must be purchased on a date after issuance of the Notice, and drawn in favour of the Registrar General, High Court, Calcutta, and payable at G.P.O., Calcutta, (2) Two recent and identical passport size photographs duly signed by the candidate on the frontal portion of both of it (one to be pasted on the top right hand corner of the application and the other to be stitched/stapled with the application), (3) Attested documents in support of date of birth, educational qualification, and caste [in case of the candidates belonging to S.C., S.T. & O.B.C. categories; issued by a competent authority prescribed by Law], (4) One self-addressed envelope of the size of 25cm X 11cm, with postal stamp of Rs. 5/- affixed thereon.

Admit cards containing Venue, Date and Time of the Test, as also other related informations, will be sent to the candidates whose applications will be considered to be otherwise in order, by post. The mode of selection has been notified in the Court's Employment Notice dated 4.2.2011.

Any mode of submission of applications other than hand-delivery, will not be accepted by the Administration in this regard.

Their participation in the process of recruitment shall abide by the result of WP 162 of 2011 and till disposal of WP 162 of 2011, their results will be kept in a separate sealed cover.

**High Court, A. S.,  
Calcutta.  
Dated, the 7th April, 2011**

Sd/-  
M. P. Shrivastava  
**Registrar General**